

NATIONAL COMPANY LAW TRIBUNAL
DIVISION COURT-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
25-11-2022 AT 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Liquidator of M/s Vee Ess Forgings Pvt Ltd

MAIN PETITION NUMBER : CP/1039/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/630/CHE/2021, IA/848/CHE/2022

ORDER

Ld. Liquidator Mr. Mathur S. Vishwanthan is present in person
through video conferencing mode.

List the matter on **23.01.2023** for further hearing.

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[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)